

In the National Company Law Tribunal, Jaipur

Item No. 125

CP No. (IB)-1204/ND/2018

TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 05.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 03.04.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**